

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/6(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	HORNBILL INFRATECH LLP
UNDER SECTION	SEC 60-62 LLP ACT 2008

Appearance (via video conferencing/physically)

Ms. Farheen Akhter] For the Mr. V.K. Tulsyan

ORDER

1. Learned Counsel for the Petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 16.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**